F. No. 296/4/2017- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 26.12.17

Subject:-Weekly Report in respect of important developments in CBEC for the week $-\underline{18.12.17}$ to $\underline{22.12.17}$ reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -18.12.17 to 22.12.17.

1. Administrative Changes:-

- Order regarding posting on loan basis in respect of Shri Bhupinder Batar, Assistant Commissioner, IRS with DG(Safeguards) has been issued vide Office Order No. 208/2017 dated 18.12.2017.
- Order regarding antedating of promotion of 302 IRS Group 'A' officers in the grade of Joint Commissioner has been issued vide Office Order No. 209/2017 dated 18.12.2017.
- Order regarding promotion in respect of Shri S. Manjunath Rao, in the grade of Assistant Commissioner has been issued vide Office Order No. 210/2017 dated 20.12.2017.
- Order regarding assigning of additional charge of three posts of Commissioners, Bhubneshwar Zone has been issued vide Office Order No. 211/2017 dated 21.12.2017.
- Order regarding posting on loan basis in respect of Shri Shyam Lal, Assistant Commissioner as OSD(Drawback) in CBEC, has been issued vide Office Order No. 212/2017 dated 21.12.2017.
- Order regarding appointment of Shri Bijay Kumar, Chief Commissioner, Kolkata as Technical Member, NAA, has been issued vide Office Order No. 213/2017 dated 21.12.2017.
- Order regarding appointment of Shri C.L. Mahar, Principal Commissioner, Meerut as Technical Member, NAA has been issued vide Office Order No. 214/2017 dated 21.12.2017.
- Order regarding appointment of Ms. R. Bhagya Devi, Additional Director General, DG(System), Chennai as Technical Member, NAA has been issued vide Office Order No. 215/2017 dated 21.12.2017.

2. Legislative Changes:-

- Notification No. 93/2017-Cus, dated 21.12.2017 has been issued to impose 30% Basic Customs Duty on Chana (Chickpeas) and Masoor (Lentils).
- Notification No. 94/2017-Cus, dated 22.12.2017 has been issued to further amend Notification No. 69/2011-Customs, dated 29th July, 2011 so as to provide a deepen the concessional rate of basic customs duty in respect of tariff item 8708 40 00 [gear box and parts thereof, of specified motor vehicles], w.e.f. 1st of January, 2018, when imported under the India-Japan Comprehensive Economic Partnership Agreement (IJCEPA).
- Notification No. 95/2017-Cus, dated 22.12.2017 has been issued to amend notification No. 152/2009-Customs dated 31.12.2009 so as to provide deeper tariff concessions in respect of specified goods imported from Korea RP under the India-Korea Comprehensive Economic Partnership Agreement (CEPA) w.e.f. 01.01.2018.
- Notification No. 56/2017-Cus(ADD), dated 21.12.2017 has been issued to extend anti-dumping duty on Phthalic Anhydride originating in or exported from Korea RP, Chinese Taipei and Israel.

3. Any Circular:-

• Circular No. 50/2017-DBK dated 18.12.2017 issued for sale of goods and display of prices at duty free shops in Indian currency – amendment of circular 31/2016 - Customs dated 06.07.2016.

• Circular No. 51/2017-Cus-IV(N.T.) dated 21.12.2017 issued for implementation Electronic Sealing for containers by exporters under Self-Sealing procedure by Circular No. 26/2017-Cus dated 01.07.2017, 36/2017, 41/2017-Cus dated 30.10.2017 and 44/2017-Cus dated 18.11.2017.

(Hemambika R.Priya) Commissioner(Coordination)

- 1. Chairperson, CBEC
- 2. Member (Customs)
- 3. Member (Admn)
- 4. Member(GST)
- 5. Member(Budget)
- 6. Member(IT)
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